

में कोई परिवर्तन करने का विचार है, और

(ख) यदि हा, तो उस का स्वरूप क्या है ?

शिक्षा और वैज्ञानिक गवेषणा मंत्रालय में राज्य-मंत्री (का० सा० बीनाली)
(क) और (ख). एक विवरण समा पत्र पर रख दिया गया है। (बेसिधे परिशिष्ट ३, अनुबन्ध सख्या ४४)

Training in Rifle Shooting

737. { Pandit D. N. Tiwary:
Shri H. C. Sharma:

Will the Minister of Home Affairs be pleased to state.

(a) number of 22 rifles supplied to each State Government so far for giving instructions to civilians in rifle shooting at Police Stations,

(b) number of Police Stations in each State where such training is being given;

(c) the highest number of trainees at a centre, and

(d) the number of civilians who were given training in rifle shooting by the Government of Rajasthan under the Scheme?

The Minister of State in the Ministry of Home Affairs (Shri Datar):
(a) to (c) A Statement containing the information is laid on the Table [See Appendix III, annexure No 45]

(d) None so far under this Scheme

Settlement of Land

738. Shri L. Achaw Singh: Will the Minister of Home Affairs be pleased to state

(a) the number of applications for settlement of new land received in the Imphal West Tehsil, Imphal East Tehsil, Bishenpur Tehsil, Thoubal

Tehsil and Jiribam of Manipur during the years 1955, 1956 and from January to June 1957;

(b) the number of cases disposed of during the above periods;

(c) the total number of acres settled and for how many years;

(d) the number of settlements cancelled after issuing annual patta during the above periods; and

(e) the reasons therefor?

The Minister of State in the Ministry of Home Affairs (Shri Datar):
(a) to (e) The information is being collected and will be laid on the Table of Lok Sabha in due course

Export of Orissa Minerals

739. Shri P. G. Deb: Will the Minister of Home Affairs be pleased to state the income of Government from the export of Orissa minerals to foreign countries?

The Minister of Finance (Shri T. T. Krishnamachari): Of the minerals exported from India, the only one on which there is an export duty is Manganese Ore. The export duty collected on this Ore from September, 1956, when the duty was re-imposed, to June, 1957, was Rs. 3.14 crores

Exports of Manganese Ore are not recorded according to the State of origin. The amount of export duty attributable to the Orissa Manganese Ore is, therefore, not available

Road Accidents in Delhi

740. Dr. Ram Subhag Singh: Will the Minister of Home Affairs be pleased to state:

(a) the number of road accidents that have occurred in New Delhi and Delhi during the year 1956-57;

(b) the number of cases which proved fatal due to these accidents; and